

Central Administrative Tribunal
Principal Bench: New Delhi

C.P. No. 155/2001 In
O.A. No. 2832/1997

(22)

New Delhi this the 3rd day of September, 2001

Hon'ble Mr. Justice Ashok Agarwal, Chairman
Hon'ble Mr. V.K. Majotra, Member (A)

Mr. Srdhar Prakash,
Working in the office of
National Crime Records Bureau,
East Block, 7 R.K.Puram,
New Delhi-110 066

-Applicant

(By Advocate: Shri Yashpal Singh proxy for
Shri D.K. Srivastava)

Versus

1. Shri Kamal Pandey,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi

2. Shri Sharda Prasad,
Director,
National Crime Records Bureau,
East Block, 7, R.K. Puram,
New Delhi-110 066

-Respondents

(By Advocate: Shri R.N. Singh)

ORDER (Oral)

Justice Ashok Agarwal, Chairman

By an order passed on 20.7.2000 in OA No. 2832/97, the respondents were directed to consider the applicant for ad hoc promotion to the post of JSO w.e.f. 13.8.97, the date on which his juniors were promoted on ad hoc basis. By an order passed on 16.8.2001, respondents have complied with the aforesaid order ^{and have} ~~but~~ promoted the applicant on ad hoc basis w.e.f. 12.8.97 and by the very same order he has been reverted back to substantive post of DPA Grade 'B' w.e.f. 1.9.99. According to the learned counsel appearing on behalf of respondents, an office order has been duly

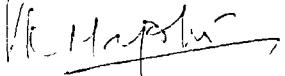
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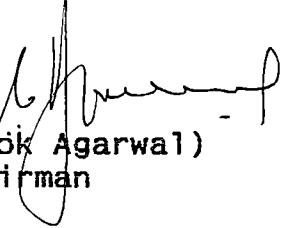
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issued on 28.8.2001 directing payment of the dues consequent upon the said promotion to the applicant. A copy of the aforesaid office order is taken on record. ~~This is on the ground that his juniors have also been reverted who have been promoted on ad hoc basis.~~ Aforesaid order of reversion according to the learned counsel is on account of reversion of others ~~the order of reversion~~ similarly placed. We find that it cannot be successfully impugned by the petitioner in the present contempt petition. If he is aggrieved by the same he will have to institute a fresh OA.

2. Present C.P., in the circumstances, is disposed of and notices issued herein are discharged. No order as to costs.


(V.K. Majotra)

Member (A)


(Ashok Agarwal)

Chairman

CC.